

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1158/IB/2020 IN CA/816/CAA/2020  
IN  
PETITION NUMBER : CP/1307/2018  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Rule 11 of NCLT Rules, 2016

**ORDER**

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

List the matter on **25.03.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)